

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "C": NEW DELHI**

**BEFORE SHRI G.S. PANNU, VICE PRESIDENT  
AND  
SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

**ITA No. 7490/DEL/2018  
[Assessment Year: 2015-16]**

<b>Geeta Rani, 808, Adarsh Colony, Muzaffarnagar.</b>	<u>Vs</u>	<b>Income-tax Officer, Ward-1(2), Muzaffarnagar</b>
<b>PAN: ADFPR 0412 F</b>		
<b>APPELLANT</b>		<b>RESPONDENT</b>
<b>Assessee represented by</b>	None (Application for withdrawal)	
<b>Department represented by</b>	Ms. Parul Singh, Sr. DR	
<b>Date of hearing</b>	25.06.2024	
<b>Date of pronouncement</b>	25.06.2024	

**ORDER**

**PER ANUBHAV SHARMA, JM:**

This appeal, by the assessee, is directed against the order of learned Commissioner of Income-tax (Appeals), Muzaffarnagar, dated 26.09.2018 in appeal no. 3659-0516-1160-118 against the assessment order dated 27.12.2017 u/s 143(3) of the Income-tax Act, 1961, passed by the ITO, Wards-1(2), Muzaffarnagar, pertaining to the assessment year 2015-16.

2. It comes up that assessee has filed an application, received in Registry on 13.05.2024, seeking permission for withdrawal of the appeal on the ground that for

A.Y. 2015-16 assessee has opted VIVAD SE VISHWAS SCHEME, 2020 and all due taxes have already been paid and Form-5 under the aforesaid scheme has also been issued by the PCIT Dehradun. It is also mentioned that assessee has already requested to withdraw the appeal at the time of VSVS which was duly accepted by the Tribunal at that time.

3. Learned DR raised no objection to the request of assessee for withdrawal of the appeal.

3. In view of above and in absence of any objection from the side of the Ld. D.R, the request of the assessee, for withdrawal of the appeal, is allowed. Accordingly, appeal is dismissed as withdrawn.

Order pronounced in open court on 25.06.2024.

**Sd/-**  
**(G.S. PANNU)**  
**VICE PRESIDENT**

**Sd/-**  
**(ANUBHAV SHARMA)**  
**JUDICIAL MEMBER**

\*MP\*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

**ASSISTANT REGISTRAR**  
**ITAT, NEW DELHI**